

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 19-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 273/2020 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Jagadish	Assistant Public Prosecutor
2	C.C. 513/2020 (SUMMONS)		Handanakere Police Station Vs Thirthaprasad	APP
3	C.C. 514/2020 (SUMMONS)		Handanakere Police Station Vs Krishnaiah	APP
4	CrI.Misc. 916/2020 (A.D.R.)		Shivamma R. G. Vs The Thahasildar	T. G. Vijayakumar
LOK ADALATH				
5	C.C. 310/2015 (A.D.R.)		Handanakere Police Station Vs Shekaraiah	Assistant Public Prosecutor
6	C.C. 350/2015 (A.D.R.)		Handanakere Police Station Vs Revanna	APP
7	C.C. 446/2017 (A.D.R.)		Handanakere Police Station Vs Nagaraju and Another	Assistant Public Prosecutor
8	C.C. 489/2017 (A.D.R.)		Handanakere Police Station Vs Ningaiah and 4 others	Assistant Public Prosecutor
9	C.C. 809/2017 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Manjappa @ Manjunatha and 2 others	Assistant Public Prosecutor
10	C.C. 283/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Krishnappa and another	Assistant Public Prosecutor
11	C.C. 262/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Ramesh B.K.	Assistant Publi Prosecutor
12	C.C. 285/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor

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13	C.C. 286/2018 (A.D.R.)		The Sub Inspector of Police Handanakere P.S. Vs Mallikarjunaiah and another	Assistant Public Prosecutor
14	C.C. 291/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S. Vs Muniyappa and another	Assistant Public Prosecutor
15	C.C. 292/2018 (A.D.R.)		Handanakere Police Station Vs Shivamma	Assistant Public Prosecutor
16	C.C. 293/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Shivakumar and another	Assistant Public Prosecutor
17	C.C. 299/2018 (A.D.R.)		Handanakere Police Station Vs Rajappa	Assistant Public Prosecutor
18	C.C. 302/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Vishwanatha	Assistant Public Prosecutor Assistant Public Prosecutor
19	C.C. 469/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Gajendra	Assistant Public Prosecutor
20	C.C. 476/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Rangaswamy	Assistant Public Prosecutor
21	C.C. 477/2018 (A.D.R.)		Handanakere Police Station Vs Lachchamma	Assistant Public Prosecutor
22	C.C. 579/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Abhishek @ Shankaraguru	Assistant Public Prosecutor
23	C.C. 597/2018 (A.D.R.)		Handanakere Police Station Vs Bindukumar	Assistant Public Prosecutor
24	C.C. 610/2018 (A.D.R.)		Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor

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25	C.C. 612/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Rajanaika	Assistant Public Prosecutor
26	C.C. 619/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Vs Madhu (Since Died Abated)	Assistant Public Prosecutor
27	C.C. 628/2018 (A.D.R.)		Handanakere Police Station Vs Thimmaraju	Assistant Public Prosecutor
28	C.C. 645/2018 (A.D.R.)		P.S.I., Handanakere P.S Vs Madhuchandra	Assistant Public Prosecutor
29	C.C. 716/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Somesh	Assistnat Public Prosecutor
30	C.C. 718/2018 (A.D.R.)		Handanakere Police Station Vs Manjunatha .T.N.	Assistant Public Prosecutor
31	C.C. 989/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Somashekhar @ Somashekharaiiah	Assistant Public Prosecutor
32	C.C. 1008/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Satish N.R.	Assistant Public Prosecutor
33	C.C. 1024/2018 (A.D.R.)		Handanakere Police Station Vs Shivaraj	Assistant Public Prosecutor
34	C.C. 1027/2018 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Shashikiran	Assistant Public Prosecutor
35	C.C. 18/2019 (A.D.R.)		Handanakere Police Station Vs Ganesh	Assistant Public Prosecutor
36	C.C. 19/2019 (A.D.R.)		Handanakere Police Station Vs Manjunatha	Assistant Public Prosecutor

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37	C.C. 45/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Naganaika	Assistant Public Prosecutor
38	C.C. 46/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Narasimhaiah M.T.	Assistant Public Prosecutor
39	C.C. 47/2019 (A.D.R.)		Handanakere Police Station Vs Palakshaiah	Assistant Public Prosecutor
40	C.C. 50/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S Vs Nagarajaiah	Assistant Public Prosecutor
41	C.C. 66/2019 (A.D.R.)		Handanakere Police Station Vs Ramesh	Assistant Public Prosecutor
42	C.C. 91/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Hanumanthaiah G.L.	Assistant Public Prosecutor
43	C.C. 134/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Gangadharaiah	Assistant Public Prosecutor
44	C.C. 135/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Ganesha	Assistant Public Prosecutor
45	C.C. 157/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Shivanna	Assistant Public Prosecutor
46	C.C. 206/2019 (A.D.R.)		Shankaraiah Vs M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
47	C.C. 198/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Yathish	Assistant Public Prosecutor

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48	C.C. 205/2019 (A.D.R.)		Kalamma Vs M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
49	C.C. 207/2019 (A.D.R.)		H.G.Dharamakumar Vs M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
50	C.C. 208/2019 (A.D.R.)		H.S.Devaraju Vs M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
51	C.C. 209/2019 (A.D.R.)		Chandrashekhara Naika Vs M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
52	C.C. 274/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Nagaraju	Assistant Public Prosecutor
53	C.C. 277/2019 (A.D.R.)		Handanakere Police Station Vs Nagesh	Assistant Public Prosecutor
54	C.C. 278/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Chethankumara	Assistant Public Prosecutor
55	C.C. 604/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S. Vs Shivaswamy and 8 others	Assistant Public Prosecutor
56	C.C. 611/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S. Vs Thimmaiah and 5 others	Assistant Public Prosecutor
57	C.C. 44/2019 (A.D.R.)		Handanakere Police Station Vs Ravi Kiran	Assistant Public Prosecutor
58	C.C. 670/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S. Vs Kemparaju and 4 others	Assistant Public Prosecutor

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59	C.C. 710/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Siddaramaiah	Assistant Public Prosecutor
60	C.C. 773/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S Vs Harishkumar and another	Assistant Public Prosecutor
61	C.C. 774/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere P.S Vs Lokesha @ Lokesh and another	Assistant Public Prosecutor
62	C.C. 776/2019 (A.D.R.)		Handanakere Police Station Vs Mallikarjunaiah	APP
63	C.C. 778/2019 (A.D.R.)		Handanakere Police Station Vs Bhanumurthy	APP
64	C.C. 961/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Ramachandraiah	Assistant Public Prosecutor
65	C.C. 198/2020 (A.D.R.)		Handanakere Police Station Vs Yogish	Assistant Public Prosecutor
66	C.C. 201/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Krishnamurthy	Assistant Public Prosecutor
67	C.C. 260/2020 (A.D.R.)		Handanakere Police Station Vs Basavaraju Y E	Assistant Public Prosecutor
68	C.C. 268/2020 (A.D.R.)		Handanakere Police Station Vs Shekharaiah	Assistant Public Prosecutor
69	C.C. 269/2020 (A.D.R.)		Handanakere Police Station Vs Yogananda Murthy	Assistant Public Prosecutor
70	C.C. 272/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Ranganatha aliyas Swamy	Assistant Public Prosecutor
71	C.C. 274/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Krishnappa	Assistant Public Prosecutor

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72	C.C. 285/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Puttaswamy	Assistant Public prosecutor
73	C.C. 302/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Naveen	Assistant Public Prosecutor
74	C.C. 303/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Yashavantha	Assistant Public Prosecutor
75	C.C. 305/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Rangaiah	Assistant Public Prosecutor
76	C.C. 331/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Sathish	Assistant Public Prosecutor
77	C.C. 332/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Sarojamma	Assistant Public Prosecutor
78	C.C. 344/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Dharanesh Kumar	Assistant Public Prosecutor
79	C.C. 346/2020 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Rajesh	Assistant Public Prosecutor
80	C.C. 441/2020 (A.D.R.)		Handanakere Police Station Vs Rangadhama alias Ranganatha	Assistant Public Prosecutor
81	C.C. 442/2020 (A.D.R.)		Handanakere Police Station Vs Kiran	Assistant Public Prosecutor
82	C.C. 446/2020 (A.D.R.)		Handanakere Police Station Vs Renukaiah	APP
83	C.C. 449/2020 (A.D.R.)		Handanakere Police Station Vs Ashok Kumar	APP

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84	C.C. 450/2020 (A.D.R.)		Handanakere Police Station Vs Nataraju	APP
85	C.C. 498/2020 (A.D.R.)		Handanakere Police Station Vs Chandraiah	APP
MEDIATION				
86	C.C. 289/2019 (A.D.R.)		The Sub Inspector of Police, Handanakere Police Station Vs Manjunatha	Assistant Public Prosecutor
87	C.C. 643/2020 (NULL)		Handanakere Police Station Vs Thotaradhy @ Thotaraju	APP
88	CrI.Misc. 917/2020 (NULL)		Shivamma R. G. Vs The Thahasildar	T. G. Vijayakumar
89	C.C. 66/2014 (NBW to Accused)		C.N.jayanna Vs P.M.NAGARAJU	T.Ravindrakumar M.B.Nagaraju
90	C.C. 783/2019 (NBW to Accused)		Handanakere Police Station Vs Kantharaju N.G.	APP
91	C.C. 784/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere P.S. Vs Pradeepa	r
92	C.C. 275/2020 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Ranganatha	Assistant Public prosecutor
93	C.C. 276/2020 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Balaramegowda	Assistant Public Prosecutor
94	P.C.R. 84/2020 (Await Report)		Jayalakshamma Vs Gowramma	S. Gopala Krishna

Dangling IA:

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1	FDP 4/2013 (NOTICE)		Shivanna (Dead by LRs) Vs Rangappa	
2	O.S. 36/2020 (NOTICE) IA/1/2020		M. R. Ravikumar Vs Inayathkhan	H. R. Ramesh babu
3	M.C. 48/2020 (NOTICE)		Sheela K. M. Vs Yogish	N. Jayanna
LOK ADALATH				
4	EX 5/2014 (A.D.R.)		State Bank of Mysore Vs Hanumanthaiah	
5	R.A. 32/2016 (A.D.R.)		Karibasamma Vs Shankar	
6	O.S. 2/2018 (A.D.R.) IA/1/2018 IA/2/2018		M.Prema Vs Shivanna	H.S.Gnanamurthy
7	S.C. 10/2018 (A.D.R.)		Kauvery Grameena Bank Vs Pandurangaiah	N.N.Sreedhara
8	M.V.C. 562/2018 (A.D.R.)		Sangamesh Vs H.S.Madhusudhan	
9	R.A. 32/2018 (A.D.R.) IA/1/2018		H.K.Ramesh Vs Lakshmibai	S.H.Chandrashekharaiiah
10	G and WC 14/2018 (A.D.R.)		Leelabai Vs Saraswathi bai	S.Gopalakrishna
11	M.V.C. 1164/2018 (A.D.R.)		Vijaykumar Vs Jayaramaiah D.	Sreedhara N.N.
12	R.A. 2/2019 (A.D.R.)		M.V.Ramachandrashetty Vs B. Kavitha	C.N.K.
13	M.V.C. 228/2019 (A.D.R.)		Vasanthakumar.S Vs Managing Director K.S.R.T.C	Gnanamurthy H S
14	M.V.C. 311/2019 (A.D.R.)		Saraswathi.S.C Vs Managing Director, K.S.R.T.C	H.S.Gnanamurthy
15	M.V.C. 584/2019 (A.D.R.)		M.R.Shivaprakash Vs The Managing Director, K.S.R.T.C	Shridhara N.N

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16	R.A. 20/2019 (A.D.R.)		Chandrashekaraiah Vs Bindushree	N.N.Sreedhara
17	O.S. 19/2019 (A.D.R.)		Yogeesh Vs Pattadaiah	C.Rajashekhar
18	FDP 10/2019 (A.D.R.)		Canara Bank Vs T.K.Chandrashekar	N.N.Sreedhara
19	O.S. 23/2019 (A.D.R.)		Lakshmaiah Vs Ramanna	K. M. Vijay Kumar
20	O.S. 12/2020 (A.D.R.) IA/1/2020		Sona G. S. Vs G. S. Siddaramaiah	M.V.Madhusudhana
21	M.C. 33/2020 (A.D.R.)		M. D. Hariprasad Vs K. V. Rakshitha	N.N.Sreedhara
22	O.S. 37/2020 (A.D.R.)		Nagaraja Naika Vs Seethabai	H. R. Ramesh babu
23	M.V.C. 974/2020 (A.D.R.)		Satish T. Vs Hamsalekhanaika @ Hamsalekha	H.S.Gnanamurthy
24	EX 19/2020 (A.D.R.)		L. Vijayakumar Vs C. S. Arunkumar	N.N.Sreedhara

Dangling IA:

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K(Incharge)
Prl. Civil Judge and JMFC
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1	C.C. 145/2017 (SUMMONS)		Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Vs Amrutha.G.	S. Dilip
2	C.C. 114/2019 (SUMMONS)		Basavaraju Vs Naveenkumar	C.Rajashekhar
3	C.C. 498/2019 (SUMMONS)		Vishwanath M.V. Vs Manohar K.S	K. M. Shadakshari
4	C.C. 761/2019 (SUMMONS)		K.V.Madhusudhan Vs C.R.Gurumurthy	N.N.Sreedhara
5	C.C. 824/2019 (SUMMONS)		G.Nagaraju Vs Mallesh	C.Rajashekhar
6	C.C. 291/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Palakshaiah	Assistant Public prosecutor
7	C.C. 293/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Tavaranaika	Assistant Public Prosecutor
8	C.C. 294/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Ramaiah	Assistant Public Prosecutor
9	C.C. 295/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Kantharaju	Assistant Public Prosecutor
10	C.C. 296/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Gajanana Shankar Murkute	Assistant Public Prosecutor
11	C.C. 299/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Umesh K.N.	Assistant Public Prosecutor
12	C.C. 588/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chandana M	Assistant Public Prosecutor
13	C.C. 589/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Shashikala	Assistant Public Prosecutor

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14	C.C. 590/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Somashekhara	Assistant Public Prosecutor
15	C.C. 591/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs K.M. Bharath	Assistant Public Prosecutor
16	C.C. 595/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Ravishekhara	Assistant Public Prosecutor
17	C.C. 596/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Vidhyadhara	Assistant Public Prosecutor
18	C.C. 603/2020 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Papaiah	Assistant Public Prosecutor
19	Crl.Misc. 159/2020 (NOTICE)		The Commercial Tax Officer (Audit-1) Vs Dayanandamurthy.C.A.	Party in person
20	Crl.Misc. 160/2020 (NOTICE)		The Commercial Tax Officer (Audit-1) Vs B.N.Padma	Party in person
21	Crl.Misc. 207/2020 (NOTICE)		Mallikarjunaiah.C.V. Vs The Chief Officer	H. S. Gnanamurthy
22	Crl.Misc. 213/2020 (NOTICE)		Jagadamba Vs Mohan Kumar	Lokeshwara Y. G.
23	Crl.Misc. 346/2020 (NOTICE)		Ramachandraiah Vs The Tahasildar	D. M. Swamy
24	C.C. 603/2017 (EVIDENCE)		C.S.Gopalaiah Vs Manjunath D.G.	H. S. Gnanamurthy
25	C.C. 180/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Paramesha and another	Assistant Public Prosecutor
26	C.C. 187/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Rajashekharaiyah and 3 others	Assistant Public Prosecutor

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27	C.C. 398/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Manjunatha	Assistant Public Prosecutor
28	C.C. 993/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Vishwanatha .S.	Assistant Public Prosecutor
29	C.C. 656/2019 (EVIDENCE)		The Excise Inspector, Chikkanayakanahalli Vs Sharadamma	Assistant Public Prosecutor
30	C.C. 726/2019 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Arun kumar .C	Assistant Public Prosecutor
31	C.C. 2/2019 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Guruprasad	Assistant Public Prosecutor
32	C.C. 409/2014 (Cross Evidence)		Chikkanayakanahalli P.S. Vs Mangalamma and others	Assistant Public Prosecutor C.N.Krishnamurthy
33	C.C. 19/2018 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Nagaraju and another	Assistant Public Prosecutor
34	C.C. 141/2019 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Pradeep Kumar B.J.	Assistant Public Prosecutor
35	C.C. 163/2020 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Santoshkumar	Assitant Public Prosecutor

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1	O.S. 147/2020 (SUMMONS) IA/1/2020		H.R.Shanthamma Vs C.R.Harish	H. R. Ramesh babu
2	O.S. 276/2010 (ARGUMENTS)		Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N N.Sreedhar
3	EX 25/2015 (STEPS)		State Bank of India Vs Sayed Raheesha Ahamed	N.N.Sreedhara
4	O.S. 171/2020 (STEPS) IA/1/2020		Pavana Vs Lalithamma	G. B. Adarsh
5	EX 9/2011 (Referred to Lokadalath)		L R Balaji Vs Nagaraju	
6	EX 21/2012 (Referred to Lokadalath)		G.S.Gangadharaiah Vs K.Mahalingaiah and others	G.S.Channabasappa HSG
7	EX 31/2012 (Referred to Lokadalath)		pushpa and another Vs k.s.kotturesh and another	
8	FDP 2/2013 (Referred to Lokadalath)		shakhira Vs maqboolunnisa	
9	EX 16/2015 (Referred to Lokadalath)		H.N.Devaraj Vs R.Sreenivas	H.S.Gnanamurthy
10	EX 26/2015 (Referred to Lokadalath)		State Bank of India Vs Basavaiah N.	N.N.Sreedhara
11	EX 4/2017 (Referred to Lokadalath)		P.Praveen Kumar Vs C.S.Sanath Kumar	B. K. Sadashivappa
12	EX 7/2017 (Referred to Lokadalath)		A.M.Nanjaiah Vs D.L.Jayanna	N.N.Sreedhara
13	EX 8/2017 (Referred to Lokadalath)		Ravindra Kumar Vs R.Ranganath	D.S.Keshava
14	EX 17/2017 (Referred to Lokadalath)		State Bank of India, Thimmaianahalli Branch Vs B.S.Ravindra and another	G.S.Channabasappa
15	EX 18/2017 (Referred to Lokadalath)		State Bank of India, By its Branch Manager Vs Raghavendra	G.S.Channabasappa

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16	EX 6/2018 (Referred to Lokadalath)		Cauvery Kalpatharu Grameena Bank,Kandikere Branch, Represented by its Branch Manager Vs Krishnappa and another	Shreedhar N.N
17	O.S. 97/2018 (Referred to Lokadalath)		Chandrappa Vs Byrappa	G. B. Adarsh
18	O.S. 174/2018 (Referred to Lokadalath)		Ramakka Vs A.S.Shadaksharaiah	H. R. Ramesh babu
19	EX 6/2019 (Referred to Lokadalath)		State Bank of India, Shettikere Branch Vs G.K.Shivashankar	G.S.Channabasappa
20	EX 9/2019 (Referred to Lokadalath)		State Bank of India, Shettikere Branch Vs Shankaralingappa	G.S.Channabasappa
21	O.S. 208/2019 (Referred to Lokadalath) IA/1/2019		A.G.Sridhara Vs M.Gangadharaiah	B. K. Sadashivappa
22	O.S. 217/2019 (Referred to Lokadalath) IA/1/2019		Vedavathi alias Rathnamma Vs Siddappa	A.S.Shashidhara
23	O.S. 7/2020 (Referred to Lokadalath)		T.E.Gangadhar Vs V.K.Kantharaju	Lokeshwara Y. G.
24	O.S. 35/2020 (Referred to Lokadalath)		Canara Bank, Chikkanayakanahalli Branch Vs Honnamma	C. N. Krishnamurthy
25	O.S. 37/2020 (Referred to Lokadalath)		Canara Bank, Chikkanayakanahalli Branch. Vs C.K.Harishkumar	C. N. Krishnamurthy
26	O.S. 40/2020 (Referred to Lokadalath)		Canara Bank, Chikkanayakanahalli Branch Vs Mallikarjunaiah	N.N.Sreedhara

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1	C.C. 263/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Chikkanna	Assistant Public Prosecutor
2	C.C. 613/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Shivakumaraswamy	Assistant Public Prosecutor
3	C.C. 648/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Hanumanthaiah	Assistant Public Prosecutor
4	C.C. 649/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Ranganath K S	Assistant Public Prosecutor
5	C.C. 650/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Manjunatha S	Assistant Public Prosecutor
6	C.C. 651/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Dayananda	Assistant Public Prosecutor
7	C.C. 652/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Mahesha	Assistant Public Prosecutor
8	C.C. 653/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Suresh Naik G	Assistant Public Prosecutor
9	C.C. 654/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Ramesh H S alias Bhavani Ramesha	Assistant Public Prosecutor
10	C.C. 655/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Shek Nazeer Sab	Assistant Public Prosecutor
11	C.C. 656/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Sanna Rangaiah	Assistant Public Prosecutor
12	Crl.Misc. 322/2020 (NOTICE)		Balaiah Vs The Tahasildar	K. M. Shadakshari

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 323/2020 (NOTICE)		Balaiah Vs The Tahasildar	K. M. Shadakshari
14	Crl.Misc. 324/2020 (NOTICE)		Eshanna Vs The Tahasildar	K. M. Shadakshari
15	Crl.Misc. 325/2020 (NOTICE)		Eshanna Vs The Tahasildar	K. M. Shadakshari
16	Crl.Misc. 104/2020 (APPEARANCE OF PARTY)		Krishnamurthy Vs The Tahasildaar	H. R. Ramesh babu
17	C.C. 449/2012 (HEARING)		D.N.Narasimhamurthy Vs Thammaiah and others	G.Sreenivasamurthy S.H.Chandrashekaraiiah
18	Crl.Misc. 144/2018 (STEPS)		Shanthamma @ Shanthakumari Vs T.Nagaraju	Ambika H. S.
19	Crl.Misc. 314/2018 (STEPS)		Shantharjun @ Shanthamma Vs K.N.Mallikarjuna	H. S. Gnanamurthy
20	C.C. 4/2019 (STEPS)		The Sub Inspector of Police, Huliyar Police Station Vs Vivekananda	Assistant Public Prosecutor
21	Crl.Misc. 223/2019 (STEPS)		K.P.Roopa Vs Chidananda	T. Ravindrakumar
22	C.C. 649/2019 (STEPS)		The Sub Inspector of Police, Huliyar Police Station Vs Shivaraja Bovi and 5 others	Assistant Public Prosecutor
23	C.C. 434/2017 (FOR OBJECTION)		The Sub Inspector of Police, Huliyar Police Station Vs Mani	Assistant Public Prosecutor
24	C.C. 829/2017 (FOR OBJECTION)		The Sub Inspector of Police, Huliyar Police Station Vs Basavaraju	Assistant Public Prosecutor
25	P.C.R. 29/2018 (FOR OBJECTION)		Prakash .P Vs Thimmadasaiah and 3 others	N. Jayanna
26	Crl.Misc. 240/2018 (FOR OBJECTION)		Girijamma Vs Gavirangaiah	T. G. Vijayakumar
27	C.C. 314/2015 (NBW to Accused)		Huliyar P.S. Vs Roshan Zabi	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 591/2017 (For HBC)		The Sub Inspectro of Police, Huliyar Police Station Vs Lakshmana and 2 others	Assitant Public Prosecutor
29	C.C. 665/2017 (Referred to Lokadalath)		A.R.Shankaregowda Vs Anil Kumar	M.S.Ramesh
30	C.C. 765/2017 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Thimmaiah	Assistant Public Prosecutor
31	Crl.Misc. 620/2017 (NBW to Accused)		Mamatha Bai and Another Vs Gangadhara Naika	Rathna ranjini
32	C.C. 820/2017 (NBW to Accused)		H.Ramalingaiah Vs C.K.Shobha	Shreedhar N.N
33	P.C.R. 16/2018 (FOR ENQUIRY)		Govindaiah G.N. Vs Ramesh M.S.	H. T. Hanumanthaiah
34	Crl.Misc. 54/2018 (Cross Evidence)		Nethravathi and another Vs Govindaraju	M. S. Shankaralingappa
35	C.C. 172/2018 (NBW to Accused)		The Sub Inspector of Police, Huliyar Police Station Vs Rajanna.N and another	Asistant Public Prosecutor
36	C.C. 173/2018 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Kumar @ Shivakumar and 3 others	Assistant Public Prosecutor
37	C.C. 303/2018 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Santhosha and another	Assistant Public Prosecutor
38	C.C. 458/2018 (Referred to Lokadalath)		H.N. Chandrashekhar Vs Chidananda murthy.A.P	H. T. Hanumanthaiah
39	C.C. 1026/2018 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Somashekhara and 5 others	Assistant Public Prosecutor
40	C.C. 161/2019 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Rangaswamy B.C.	Assistant Public Prosecutor
41	P.C.R. 142/2019 (Sworn Statement)		S.N.Krishnamurthy Vs Arunkumar C.S	Rathna ranjini

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42	C.C. 154/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Mohammad firaq	Assistant Public Prosecutor
43	C.C. 256/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Umesh	Assistant Public Prosecutor
44	C.C. 257/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Yatish H L	Assistant Public Prosecutor
45	C.C. 258/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Manikanta	Assistant Public Prosecutor
46	C.C. 259/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Lokesh K G	Assistant Public Prosecutor
47	C.C. 264/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Harisha	Assistant Public Prosecutor
48	C.C. 360/2020 (NBW to Accused)		The Sub Inspector of Police, Huliyar Police Station Vs Venkatesh	Assistant Public Prosecutor
49	C.C. 368/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Ramesh	Assistant Public Prosecutor
50	C.C. 576/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Fayaz Beig	Assistant Public Prosecutor
51	C.C. 605/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Shankarlingaiah	Assistant Public Prosecutor
52	C.C. 606/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Ningaiah	Assistant Public Prosecutor
53	C.C. 608/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Lokeshnaika	Assistant Public Prosecutor

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54	C.C. 609/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Munavar sharif	Assistant Public Prosecutor
55	C.C. 610/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Gangadharaiah	Assistant Public Prosecutor
56	C.C. 611/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Shivaji Rao	Assistant Public Prosecutor
57	C.C. 612/2020 (Referred to Lokadalath)		The Sub Inspector of Police, Huliyar Police Station Vs Rudrappa	Assistant Public Prosecutor

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1	O.S. 158/2015 (NOTICE) IA/2/2019 IA/1/2015		Venkatachalanaika Vs Venkateshanaika	H.S.G.
2	O.S. 82/2020 (NOTICE) IA/1/2020		Kamalakshi Vs Hanumanthaiah	D. M. Swamy
3	O.S. 153/2020 (NOTICE) IA/1/2020		Mohammed Sajjad Sait Vs Gangaiah alias Gangadharaiah	M. N. Shekharaiah
4	O.S. 440/2010 (HEARING)		Honnaiah and another Vs Mallaiah and another	G.Srinivasa murthy H.S.Gnanamurthy
5	O.S. 2/2012 (EVIDENCE)		Easwraiah Vs Lingamma and others	
6	O.S. 134/2014 (EVIDENCE)		pooja S. Kumar Vs C.K.Shanthakumar	T.R.Somashekaraiah
7	O.S. 338/2011 (DEFENCE EVIDENCE)		G.N. lathamani and another Vs G. Nagaraju and others	
8	O.S. 450/2011 (DEFENCE EVIDENCE)		G.Sujatha Vs G.Nagaraju and others	kcb H.T.Hanumanthaiah
9	O.S. 148/2018 (plaintiff evidence) IA/1/2018		Kavery Grameena Bank, J.C.Pura Branch, Represented by its Manager. Vs T.G.Kamala	N.N.Sreedhara
10	EX 25/2012 (Referred to Lokadalath)		T.S.Nagabhushana and others. Vs G.K.Puttaswamy	C.K.Seetharamaiah H.S.Gnanamurthy
11	EX 24/2012 (Referred to Lokadalath)		T S Nagabhueshana and others Vs G C putta Swamy	C.K.Seetharamaiah G H.S.Gnamurthy
12	EX 1/2015 (Referred to Lokadalath)		Ranganatha Vs D.Earanna	R.K.N.
13	O.S. 40/2015 (Referred to Lokadalath)		Cauvery Kalpatharau Grameena Bank Vs Shyalamma and others	
14	EX 28/2015 (Referred to Lokadalath)		State Bank of India Vs Yellappa	N.N.Sreedhara

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15	EX 32/2015 (Referred to Lokadalath)		State Bank of India Vs Guddaiah	N.N.Sreedhara
16	O.S. 6/2016 (Referred to Lokadalath)		Gowramma Vs Shivamma	K.R.Channabasavaiah
17	O.S. 76/2016 (Referred to Lokadalath)		Lakshamma Vs Hosooraiiah	Lokeshwara Y. G.
18	O.S. 28/2018 (Referred to Lokadalath) IA/1/2018 IA/2/2018		B.P.Greeshma and another Vs Purushothama B.K and 5 others	H. S. Gnanamurthy
19	O.S. 38/2018 (Referred to Lokadalath)		N.Gurumurthy Vs Veeramma and 4 others	Shreedhar N.N
20	EX 12/2018 (Referred to Lokadalath)		Cauvery Kalpatharu Grameena Bank, Kandikere Branch, Represented by its Branch Manager Vs Vanajakshamma and 12 others	N.N.Sreedhara
21	O.S. 100/2018 (Referred to Lokadalath) IA/1/2018		Cauveri Kalpatharu Grameena Bank, Represented by its Manager , J.C.Pura Branch Vs B.D.Rangaiah and 4 others	N.N.Sreedhara
22	O.S. 131/2018 (Referred to Lokadalath) IA/1/2018 IA/2/2018		T.Kumar Vs H.A.Sathyanarayanashetty	G.S.Channabasappa
23	O.S. 33/2019 (Referred to Lokadalath)		Parshwanath Vs Padmaraju	H. S. Gnanamurthy
24	O.S. 77/2019 (Referred to Lokadalath)		Karnataka Bank Vs K.N.Ravikumar	N.N.Sreedhara
25	O.S. 89/2019 (Referred to Lokadalath) IA/1/2019		K.S.Mallikarjunaiah Vs Renukamma	Lokeshwara Y. G.
26	O.S. 145/2019 (Referred to Lokadalath)		Canara Bank , Huliya Branch Vs T. Mahesh	G.S.Channabasappa

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27	O.S. 34/2020 (Referred to Lokadalath)		Canara Bank, Chikkanayakanahalli Branch Vs C.S.Vanaja	G.S.Channabasappa
28	O.S. 36/2020 (Referred to Lokadalath)		Canara Bank, Chikkanayakanahalli Branch. Vs M.Rangaswamy	G.S.Channabasappa
